

LIST OF JUDICIAL OFFICERS POSTED AT SESSIONS DIVISIONS PANIPAT (Updated as on 15.04.2019)

SR. NO.	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE OF JOINING	LOCATION OF COURT ROOM	JURISDICTION
1.	Ms. Manisha Batra	District and Sessions Judge	12.12.2018	5th Floor	Appellate Authority for all Civil & Criminal Matters, MACT
2.	Ms. Shahsi Bala Chauhan	Addl. District & Sessions Judge	26-04-2017	4th Floor	Wakf Board, Exclusive Court for Heinous Crime against Women
3.	Sh. Harbir Singh Dahiya	Addl. District & Sessions Judge	02.05.2018	4th Floor	Appellate Authority for all Civil & Criminal Matters, MACT
4.	Sh. Chandra Shekhar	Addl. District & Sessions Judge	10.04.2019	4th Floor	Appellate Authority for all Civil & Criminal Matters, MACT, NDPS Act
5.	Sh Sumit Garg	Addl. District & Sessions Judge	12.04.2019	5th Floor	Appellate Authority for all Civil & Criminal Matters, MACT, NDPS Act
6.	Sh. Amrit Singh	Addl. District & Sessions Judge	10.04.2018	4th Floor	Appellate Authority for all Civil & Criminal Matters, MACT
7.	Sh.Jasbir Singh Sidhu	Addl. District & Sessions Judge	02.05.2018	3th Floor	Family Court (HMA/Mnt etc.)
8.	Sh. Jatin Garg	Civil Judge (Sr.Div.) ACJM	12.04.2019	3rd Floor	All Civil & Criminal Matters
9.	Sh. Tarun Singal	Chief Judicial Magistrate	12.04.2019	3rd Floor	All Civil & Criminal Matters (Incharge)
10.	Ms Rajni Kaushal	ADDITIONAL CIVIL JUDGE (SR. DIVN.)	01.05.2018	2rd Floor	Juvenile Justice Board
11.	Ms. Kirti Vashista	Civil Judge (Jr. Div.)	10.04.2019	2rd Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
12.	Sh. Devender Singh	Civil Judge (Jr. Div.)	10.04.2019	3rd Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
13.	Sh. Kapil	Civil Judge (Jr. Div.)	11.04.2019	2nd Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
14.	Sh. Ashutosh	Civil Judge (Jr. Div.)	11.04.2019	1st Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
15.	Ms. Jyoti Grover	Civil Judge (Jr. Div.)	01.05.2018	3rd Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
16.	Sh. Vikash	Civil Judge (Jr. Div.)	01.05.2018	1st Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
17.	Ms. Pragati Rana	Civil Judge (Jr. Div.)	18.04.2016	Ground Floor	Criminal & Civil Matters excluding Successions & Guardianship Act

SR. NO	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE OF JOINING	LOCATIO N OF COURT ROOM	JURISDICTION
1.	Ms. Gayatri	Addl. Civil Judge (Sr.Div.)	09.11.17	Mini Secretariat Complex Ground Floor	All Civil & Criminal Matters
2.	Sh. Avinash Yadav	Civil Judge (Jr. Div.)	21.12.2017	Mini Secretariat Complex Second Floor	All Civil & Criminal Matters

SR. NO.	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE OF JOINING	LOCATION OF COURT ROOM	JURISDICTION
1.	Ms. Sarita Gupta	Presiding Officer, Industrial Tribunal-cum-Labour Court	05.11.2018	Mini Secretariat Complex	INDUSTRIAL TRIBUNAL- CUM-LABOUR COURT
2.	Sh. Manoj Kumar Rana	Secretary, District Legal Services Authority	02.05.2018	Ground Floor	SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY-Cum-CJM
3.	Sh. R.K Sharma	Chairman	10.01.2018	Ground Floor	Permanent Lok Adalat
	Sh. Bhagat Ram	Member	10.01.2018		
4.	Dr. J. R. Chauhan	President	NA	Mini Secretariat Complex	District Consumer Disputes Redressal Forum